

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 693 OF 2023**

**IN THE MATTER OF:**

IN RE: News Item appearing in Deccan Herald dated 24.10.2023  
titled "Pollution control boards are the weak link"

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**Date :25.01.2024**



Filed by  
Pukhrambam Ramesh Kumar  
Standing Counsel, State of Manipur

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STATUS REPORT ON BEHALF OF THE STATE OF MANIPUR

1. The present Status Report is being filed in terms of the order passed by this Hon'ble Tribunal dated 23.11.2023. This Hon'ble Tribunal had passed the following directions:

*"12. The above respondents are directed to file their reports showing the sanctioned strength and working strength of staff in the concerned SPCBs/PCCs, CPCB the ratio of administrative, Ministerial and Technical staff in the SPCBs/PCCs, CPCB and the regulating and monitoring facilities which are available with the SPCBs/PCCs, CPCB. In respect of laboratories, the report will disclose the sanctioned strength and present working strength of staff, "the infrastructure which is available in the labs and further need for equipment and infrastructure in those labs and the provisions made in laboratories for enforcement and monitoring of hotspots in critically polluted areas. The report should also*

*Urban,*

*include the availability of budget and its sources and expenditure in last two years (2020-2021 and 2021-2022). Let these reports be submitted within a period of 8 weeks by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."*

**SANCTIONED STRENGTH AND WORKING STRENGTH OF  
STATE POLLUTION CONTROL BOARD**

2. That, in Manipur State Pollution Control Board, for the Administrative and Ministerial Staff, the sanctioned strength is 52 and the working strength is 18. In terms of Scientific and Technical Staff, the number of sanctioned staff is 68 and working strength is 28. A tabulated chart with details of the above-mentioned staff including Laboratory Staff furnished by the Member Secretary, Manipur Pollution Control Board, Government of Manipur is marked and attached herewith as **ANNEXURE 1 (PAGE NO.5)**.

**EQUIPMENT AND INFRASTRUCTURES IN THE  
LABORATORIES**

*Usman*

3. That, with respect to the equipment and infrastructure available in the laboratories, a list of equipment and staff, and a tabulated chart with details of instrument/equipment in Air Lab and Solid Waste Lab furnished by the Member Secretary, Manipur Pollution Control Board are respectively marked and annexed herewith as **ANNEXURE 2 (PAGE NO6) and ANNEXURE 3 (PAGE NO. 7 )** for the consideration of this Hon'ble Green Tribunal.

### **BUDGET SOURCES AND EXPENDITURE**

4. That, with respect to the last aspect of the directions given in the Order dated 23.11.2023, the availability of the budget, its sources and expenditure in the last two years (2020-2021 and 2021-2022) are reproduced herein below:

#### **2020-2021**

Sl No.	Source of budget	Received (in INR)	Expenditure (in INR)
1.	State Grant-in-aid	2,90,60,794/-	2,90,60,794/-
2.	Central Fund	1,22,80,873/-	1,22,80,873/-
3.	Central Pollution Control Board	1,70,91,700/-	1,70,91,700/-
4.	Consent Fee	24,70,500/-	24,70,500/-

*Urban,*

<b>Total</b>	6,09,03,867/-	6,09,03,867/-
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**2021-2022**

Sl No.	Source of budget	Received (in INR)	Expenditure (in INR)
1.	State Grant-in-aid	2,68,09,899/-	2,68,09,899/-
2.	Central Fund	1,84,00,000/-	1,47,29,000/-
3.	Central Pollution Control Board	58,00,000/-	0
4.	Consent Fee	26,77,311/-	27,93,575/-
<b>Total</b>		5,36,87,210/-	4,43,32,474/-

A true copy of the Statement of Budget furnished by the Member Secretary, Manipur Pollution Control Board is marked and attached herewith as **ANNEXURE 4 (PAGE NO 8)** ).

5. The current Status Report may kindly be taken on record in the interest of justice.

*M.H. Khan*

**( M.H. KHAN )**  
**Additional Chief Secretary (Forests, Env't. & CC)**  
**Government of Manipur**

**Dated: 25 .01.2024**

**Addl. Chief Secy. (For. Env't & CC)**  
**Government of Manipur**

## Annexure 1

MANIPUR POLLUTION CONTROL BOARD  
LAMPHELPAT, IMPHAL.

SANCTIONED STRENGTH AND WORKING STRENGTH OF STAFF

Scientific & Technical Staff				Administrative & Ministerial Staff			
Sl. No.	Name of Post	Strength		Sl. No.	Name of Post	Strength	
		Sanctioned	Working			Sanctioned	Working
1	Peicipal Scientific Officer	1	0	1	Member Secretary	1	1
2	Senior Scientific Officer	1	0	2	Administrative Officer	1	0
3	Scientist "C"	1	1	3	Law Officer	1	0
4	Environmental Scientist	3	1	4	Informatics Officer	1	1
5	Senior Scientific Assistant	8	4	5	Asst. Adm. Offier	1	1
6	Laboratory Assistant	6	0	6	Asst. Account Officer	1	1
7	Jr. Laboratory Assistant	2	2	7	Office Superintendant	1	1
8	Laboratory Attendant	2	0	8	Computer Operator	1	0
9	Sample Collector/ Sampler	5	2	9	Steno	1	1
10	Sr. Environmental Engineer	1	1	10	Upper Division Clerk	2	1
11	Environmental Engineer	1	1	11	Lower Division Clerk	14	4
12	Asst. Environment Engineer	4	2	12	Counter Assistant	1	1
13	Asst. Environment Engineer ( Chemical )	1	0	13	Mechanic Grade II	1	0
14	JuniorEnvironment Engineer	8	0	14	Driver	4	2
15	Smoke Emmission Tester	5	1	15	Store Keeper	2	0
16	Field Inspector/Asst. Field Inspector/Data Collector/ Asst. Data Collector/ Cess Collector .	17	13	16	Photo Grapher	1	0
	17			Draftery	1	0	
	18			Jr. Accountant	2	0	
	19			Chowkidar	3	1	
17	Field Assistant	2	0	20	Mali	1	0
Total		68	28	21	Grade IV	11	3
Total				Total		52	18

Prepared by

Checked by

Member Secretary

N. Debnath,  
21/24.

*[Signature]*  
Asst. Administrator  
Manipur Pollution Control Board  
Government of Manipur

*[Signature]*  
Member Secretary  
Manipur Pollution Control Board  
Government of Manipur

## Annexure -2

MANIPUR POLLUTION CONTROL WATER LABList of Equipments:

1. Digital pH meter
2. Lamination Air flow
3. Water purification system, Millipore
4. B.O.D incubator
5. Portable pH meters handy
6. Vertical Autoclave heavy duty
7. Magnetic stir hotplate
8. Rectangular water bath
9. UV- Spectrophotometer
10. Ion analyser
11. Weighing balance
12. Hot plate
13. Digital D.O. Meter
14. Digital T.D.S meter
15. Inclined binocular Microscope
16. Nitrogen Analyser
17. C.O.D. digestion unit

List of the staff:

1. Nahakpam Honeyrani Devi, Env. Sc
2. Chingsubam Landhoni Devi, S.S.A.
3. Tourangbam Netrajit Singh, S.S.A
4. Luguiru Kamson, L.D.C

*N. Honeyrani Devi*

Lists of Instruments/Equipment of air lab: -

Sl. No.	Particular (s)	No. of items
1	RDS (Respirable Dust Sampler) PM <sub>10</sub>	21 nos.
2	Fine Particulate Sampler PM <sub>2.5</sub>	15 nos.
3	Spectrophotometer	1 no.
4	Ultra-Pure Water Purifier	1 no.
5	Electronic Weighing Balance	3 nos.

Lists of Instruments /Equipment for solid waste lab: -

Sl. No.	Particular (s)	No. of items
1	Nitrogen/Protein System	
	a) Digestion System	1 no.
	b) Distillation System	1 no.
	c) Scrubber system	1 no.
2	Dryer	1 no.
3	Muffler	1 no.

Sanjayit  
 AEE, MP 43  
 8/07/24

**MANIPUR POLLUTION CONTROL BOARD**

IMPHAL WEST D.C. OFFICE COMPLEX

LAMPHEL PAT, IMPHAL-795 004

e-mail: pcb-man@nic.in

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**Annexure -4****Statement of Budget of Manipur Pollution Control Board****2020-2021**

Sl. No.	Particulars	Received (Rs. In)	Expenditure (Rs. In)
1.	State Grant – in -Aid	29060794.00	29060794.00
2.	Central Fund	12280873.00	12280873.00
3.	Central Pollution Control Board	17091700.00	17091700.00
4.	Consent Fee	2470500.00	2470500.00
<b>Total</b>		<b>60903867.00</b>	<b>60903867.00</b>

**2021-2022**

Sl. No.	Particulars	Received (Rs. In)	Expenditure (Rs. In)
1.	State Grant – in -Aid	26809899.00	26809899.00
2.	Central Fund	18400000.00	14729000.00
3.	Central Pollution Control Board	5800000.00	0
4.	Consent Fee	2677311.00	2793575.00
<b>Total</b>		<b>53687210.00</b>	<b>44332474.00</b>



(T. Mangi Singh)  
Member Secretary  
Manipur Pollution Control Board  
Member Secretary  
Manipur Pollution Control Board  
Government of Manipur